

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

68(ND)14

SECTION OF THE COMPANIES ACT: 7 of IBC Code, 2016

In the matter of:

Paramjit Singh Bawa

..... Petitioner

V/s.

M/s Bawa Promoters Pvt. Ltd.

.....Respondents

Coram:

MS. INA MALHOTRA
HON'BLE MEMBER(J)

Order Dated:- 17.9.2018
MS. DEEPA KRISHNA
HON'BLE MEMBER(T)

For Petitioner (s) : Mr. S.N. Mookherjee, Sr. Advocate, Mr.
Ankur S. Kulkarni, Mr. Shaunak Mitra, Ms.
Shweta S. Parihar

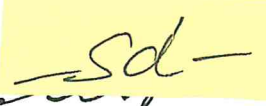
.....Advocates.

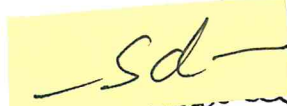
For Respondent (s) : Mr. Arun Kathpalia, Sr. Advocate, Mr.
Surendra Dube, Advocate, Ms. Sonia Dube,
Mr. S. Chakraborty, Ms. Harshita Verma,

.....Advocates.

ORDER

Renotify this case on 11th & 12th December, 2018 for further arguments.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)